

**GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF EXPENDITURE**

**LOK SABHA
UNSTARRED QUESTION NO. 1255
TO BE ANSWERED ON FRIDAY, 22nd DECEMBER, 2017
01 PAUSHA, SAKA 1939**

Releasing of CSS Funds to Kerala

1255. DR. P.K. BIJU:

Will the Minister of FINANCE be pleased to state:

- a) whether a large quantum of central grants and funds due under the Centrally Sponsored Schemes (CSS) have not been released to the State of Kerala in the last financial year and if so, the details thereof, Grant/Scheme-wise;
- b) the reasons for not releasing the said grants and funds to the State;
- c) whether these grants would be carried forward to the subsequent year; and
- d) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN MINISTRY OF FINANCE
(SHRI PON. RADHAKRISHNAN)

(a) to (d) Transfers from the Central Government to State/Union Territories consist of central share under Centrally Sponsored Schemes (CSSs), Finance Commission grant-in-aid and other transfers. The Central Government allocates funds under budgetary provision to different Ministries/Departments demand wise for each CSS. Ministries / Departments in turn, allocate the share of Centrally Sponsored Scheme to States/UTs through the Consolidated Funds of the States in accordance with the individual scheme guidelines. The releases to State Governments / UTs are incumbent upon certain factors which inter alia, include furnishing of utilization certificates (UCs), completion of work in all respects as per scheme guidelines, monitoring and evaluation of scheme by a third party, implementation issues in particular States, release of matching share by the State Government, etc.

As gleaned from the State's Finance Accounts and Budget documents, the State of Kerala received Rs.21,612.02 crore during 2015-16 (actuals) on account of tax devolution and grant-in-aid from Central Government, which has increased to Rs.26,015.16 crore during 2016-17(RE) and further to Rs.28,135.46 crore in 2017-18 (BE), as shown below:

(Rs. in crore)

Particular	2015-16 (Actuals)	2016-17 (RE)	2017-18 (BE)
Share of Union Taxes and Duties	12690.67	15225.02	16891.75
Grants-in-aid from Central Government	8921.35	10790.14	11243.71
Total	21612.02	26015.16	28135.46